

**Annexure-2**

**Name of the corporate debtor: A to Z Barter Private Limited; Date of commencement of liquidation: 04.01.2021; List of stakeholders as on: 10.03.2021**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	M/s Inox Leisure Limited	L92199MH1999PLC353754	Admitted on the Basis of Claim submitted during CIRP	47,76,040	47,76,040	Unsecured	None	NA	NA	80.98	NA	No	No	NA	NA
2	M/s Qube Cinema Technologies Private Limited	U92490TN186PTC012536	As per CIRP	12,62,905	11,21,177	Unsecured	None	NA	NA	19.02	NA	No	1,41,728	NA	NA